

ter of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of naturopathy institutions functioning at present under Union Government alongwith their location;

(b) the reasons for which naturopathy has not been introduced in CGHS and Primary Health Centres; and

(c) the steps proposed to be taken to promote naturopathy in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) At present no institution of Naturopathy is functioning under the Central Government. However, the Government, through the Central Council for Research in Yoga and Naturopathy (CCRYN) is rendering financial assistance to some Naturopathy institutions for conducting research and training.

(b) A few Naturopathy institutes of repute are recognised under CGHS.

(c) Besides financial assistance to the Naturopathy institutions for research and training, the Government have decided to set up the National Institute of Naturopathy at Pune. A provision of Rs. 1,00 crores has been provided for the proposed Institute during the 7th Five Year Plan.

Overdependence on Forests by Industries

7738. SHRI C. K. KUPPUSWAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is an indiscriminate felling of trees to meet industrial requirements of rayons and paper industries;

(b) if so, the details thereof; and

(c) the steps taken by Government to reduce the overdependence on forests by these industries?

THE MINISTER OF STATE OF THE MIN-

ISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No, Sir.

(c) The Central Government are promoting use of non-conventional raw materials like bagasse, agro-wastes, waste paper etc. in the pulp and paper industry. The Government have also exempted wood pulp from import duty with a view to conserve forests.

Statutory Warning on 'Pan Masala' and Tobacco Products

7739. SHRI MOHANBHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Pan Masala manufacturers are on increase day by day, and if so, their number in the country;

(b) whether Government propose to make it mandatory on the part of "Pan Masala" and tobacco products manufacturers to carry statutory warning as it was done on the cigarette packets; and

(c) if so, the steps taken/proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The information is being collected from the States/Union Territories.

(b) and (c). Statutory warning on the packets of chewing tobacco is compulsory. At present there is no proposal to clamp statutory warning on Pan Masala packets. Standard for Pan Masala is being elaborated.

Vayudoot Service for Hoshiarpur and Jalandhar

7740. SHRI KAMAL CHAUDHRY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to link Hoshiarpur and Jalandhar, Punjab by Vayudoot service;